


OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE BUDGAM

ORDER NO: 23 ~~1~~

DATED: 17-05-2021

Whereas, by virtue of Order No: 289 of 2021/Psy dated 01-05-2021, issued by Hon'ble High Court of J&K, Sh. Atif Hussain Bhat upon his promotipon as Head Assistant has been transferred to this District, to be adjusted against the available vacancy in the District.

Therefore, in compliance to the Order supra, Sh. Atif Hussain Bhat Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Munsiff/JMIC Magam against available vacancy.


(Mohammad Ashraf Malik)
Pr. District & Sessions Judge,
Budgam.

Date: 17/5/21

No: 128-130/PoJB

Copy to:

- 1 Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Srinagar for information.
2. Ld. Munsiff/JMIC Magam for information & compliance.
3. Sh. Atif Hussain Bhat Head Assistant, with the direction to join his new place of posting.


Chief Administrative Officer